

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 130

IA No. 894/2024, 895/2024, 2754/2023,
2593/2023, 409/2024, 2928/2023, 648/2024
In
CP (IB) No. 218/Chd/Chd/2018
(Admitted)

IN THE MATTER OF:

Gangotri Steel Syndicate

...Petitioner/ Operational Creditor

Vs.

Jaycon Infrastructure Ltd.

...Respondent/ Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 22.04.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in IA No. 409/2024 : Mr. Abhishek Anand Advocate
Mr. Karan Kohli, Advocate

For the applicant in IA No. 2928/2023 : Mr. Aalok Jagga, Advocate
Mr. APS Madaan, Advocate

ORDER

This matter is taken up on urgent mentioning.

IA Nos. 409/2024, 2928/2023

These applications have been filed by learned counsels for the applicants under Section 74(3) and 60(5) of the Code. Heard. Issue notice of these applications to the respondents within two weeks. The applicants shall collect the notice from the

Registry and send the same immediately to the respondents at its registered address by speed post along with copy of the petition and the entire paper book with a copy of this order as well as at the email address of the respondents.

In case, the service of speed post on the respondents are not effected, then the applicants shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable within two weeks.

Reply, if any, be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed one week thereafter, with a copy in advance to the counsel opposite. List on 14.05.2024, higher on board.

IA No. 894/2024, 895/2024, 2754/2023, 2593/2023, 648/2024

List on 14.05.2024, higher on board.

-sd-
(L. N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM